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ITEM NO.35

REGISTRAR COURT.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal(Civil)No(s).28711-28712/2010

UDAI NARAIN RAI

Petitioner(s)

VERSUS

BOARD OF REVENUE & ORS.

Respondent(s)

(With prayer for interim relief)

Date: 18/09/2012 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Nirnimesh Dube,Adv.

For Respondent(s)

Mr. Amit Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of the unserved respondents.
List the matter on 6.11.2012.

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|s

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|(SUNIL THOMAS)
|Registrar

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